

Shri S. K. Mohapatra, Member (Technical), passed Master of laws from Utkal University in 1981. He became Member of Orissa State Bar Council and practiced as an Advocate in Orissa High Court and Lower Courts at Cuttack for five and half years.

He served as a Central Company law Service (CCLS) Officer in the Department of Company Affairs from 1985 to 1991 and during 1989-1991 he functioned as Assistant Official Liquidator in the Calcutta High Court. Thereafter, he joined Indian Legal Service (ILS) in the year 1991. He held 30 years of Group A posts in various fields before retiring as Additional Secretary to the Government of India in the Department of Legal Affairs, Ministry of Law and Justice in March 2015. Shri Mohapatra was the first Presiding Officer of the Debts Recovery Tribunal, Ranchi and served for five and half years. During the tenure as Presiding Officer, DRT, Ranchi, he was also holding additional charge as Presiding Officer, DRT, Patna from August, 2003 to October, 2004 and Presiding Officer, DRT, Guwahati from April, 2006 to August, 2007. He also functioned as Presiding Officer, Textile Cess Appellate Tribunal, Mumbai in 2010, while he was in-charge of Branch Secretariat, Department of Legal Affairs, Mumbai. He inter-alia discharged functions of Arbitrator, Public Enterprises; Member, Revisional Authority under Ministry of Mines; and Member, Quality Review Board of ICAI.

After his superannuation in March, 2015, Shri Mohapatra served as Member (Judicial), Railway Claims Tribunal, Kolkata from April, 2015 to June, 2016. He joined as Member (Technical) in National Company Law Tribunal on 28th June, 2016.